

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) (Insolvency) No. 1110 of 2019**

**IN THE MATTER OF:**

**M/s Equipment Planet**

**...Appellant**

**Vs**

**M/s Udit Infraworld Pvt. Ltd.**

**....Respondent**

**Present:**

**For Appellant:        Mr. Gautam Singh, Advocate**

**For Respondent:     Mr. Pratik Tripathi, PCS**

**O R D E R**

**10.02.2020**        Learned Counsel for Appellant wants to file Rejoinder. The same may be filed by 11.02.2020.

List the Appeal 'for Admission (After Notice)' on **12<sup>th</sup> March, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Mn*